

Resettlement of Displaced Persons[*Translation*]

22. KUMARI FRIDA TOPNO: Will the Minister of COAL be pleased to refer to the reply given on December 19, 1991 to the Unstarred Question No. 4612. and state:

(a) the details of the resettlement of 68 families of Tiklipada, Kulapada and Surdeja displaced in the first phase as a result of opening of Basundhara East open Gopalpur coal mines;

(b) the proposed places of their resettlement and the amount to be spent in this regard;

(c) the number of such displaced persons already given employment;

(d) the number of persons issued displaced certificate and waiting for such appointment; and

(e) the time schedule to employ all displaced persons?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) There has been no displacement of families of Tiklipada, Kulapada and Surdeja so far. Commencement of mining activities is awaiting forest clearance.

(b) Rehabilitation is proposed at a site in Tiklipada village and an amount of Rs. 29 lakhs is proposed to be spent for its development.

(c) and (d). Does not arise in view of (a) above.

(e) Employment to land oustees will commence only after the land has been released for mining.

Issue of Ration Cards in Delhi

23. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Food Inspectors of Food and Civil Supplies Department of Delhi Administration are not issuing new ration cards to the card holders even after verification of new ration cards long back;

(b) if so, the details of the complaints received in this regard, Circle-wise; and

(c) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c). Delhi Administration has reported that no such complaints have been received by them.

Unemployed Persons

24. SHRI ARVIND TRIVEDI:
SHRI JANARDAN MISRA:
SHRI PANKAJ CHOWDHRY:

Will the PRIME MINISTER be pleased to state:

(a) whether the number of unemployed persons is continuously increasing in various parts of the country;

(b) if so, the extent of increase during the last year;

(c) whether the Government are taking measures to check the continuous increase;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Data on the number of unemployed in the country is not available on year to year basis. However, there has been a continuous increase in the number of job-seekers registered with employment exchanges, not all of whom are necessarily unemployed, in the country.

(b) As on December, 1991, the number of job-seekers registered with the employment exchanges increased by 4.8% as compared to December, 1990.

(c) to (e). There are special employment generation programmes like the Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Nehru Rozgar Yojana, Scheme for providing Self employment to educated unemployed youth, etc. to tackle the problem of unemployment. Employment is also a central objective of the Eighth Five Year Plan and is expected to generate 8 to 9 million additional employment opportunities per year, on an average.

[English]

Growth Centre in Goa

25. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the PRIME MINISTER be pleased to state:

(a) when the growth centre for Verna in Goa was sanctioned and the amount sanctioned for its development; and

(b) the number of industries set up so far and the number of people employed by them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT

(SHRIMATI KRISHNA SAHI): (a) and (b). The project report for the Verna Growth Centre in Goa is under appraisal by the lead agency. Central Assistance of Rs. 50 lakhs has been released on a provisional basis in March, 1992.

Prime Minister's Meeting with World Leaders at Rio-De-Janeiro

26. SHRI SHARAD DIGHE: Will the PRIME MINISTER be pleased to state:

(a) whether he met various heads of the Government and State of various Countries during his visit to Rio-de-Janeiro;

(b) if so, the subjects discussed and the outcome of the discussion held with each of them;

(c) whether the issue of sanctions on Indian Space Research Organisation was figured in his talks with the US President; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). Yes, Sir. At Rio, PM met the Presidents of Brazil, Estonia, Latvia, Indonesia, Mozambique and Mexico; the Prime Ministers of China, Nepal and Pakistan and Chancellor Helmut Kohl of Germany. Bilateral issues as well as important international issues including environment and development were discussed at these meetings.

(c) and (d). PM did not meet the US President at Rio de Janeiro.

Enactment of Law for Welfare of Construction Workers

27. SHRI HANNAN MOLLAH:
SHRI JANARDAN MISRA:
SHRI B.N. REDDY:

Will the PRIME MINISTER be pleased to state: